

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 2060
TO BE ANSWERED ON- 03/08/2022

SCHEMES IMPLEMENTED IN TAMIL NADU

2060 SHRI R. GIRIRAJAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the list of beneficiaries of schemes implemented by Government in Tamil Nadu, district-wise; and
- (b) the amount of funds allocated, disbursed and utilized for the same, year-wise during last five years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) and (b): This Ministry has been implementing various schemes relating to welfare of Scheduled Tribes under which funds are released to States and other Agencies. Since implementation of the approved projects is the responsibility of the respective State/Agency, therefore, detailed list of beneficiaries is being maintained by respective State Government/Implementing Agencies. However, the number of beneficiaries of Eklavya Model Residential School (EMRS), Pre-Matric and Post-Matric Scholarships in Tamil Nadu is attached at **Annexure-I**. The amount of funds released to the State Government of Tamil Nadu and utilization of funds reported by the State under various schemes of this Ministry during the last five years is attached at **Annexure-II**.

Annexure-I

Annexure-I as referred to in reply to Part (a) and (b) of the Rajya Sabha Unstarred Question No. 2060 for answer on 03.08.2022 asked by Shri R. Girirajan regarding “Schemes implemented in Tamil Nadu”

District wise number of students enrolled in the year 2021-22 in EMRSs of Tamil Nadu is as under:

S.No.	State	District	Name of the School	Enrollment 2021-22
1	Tamil Nadu	Kanchipuram	EMRS Pattipulam	173
2	Tamil Nadu	Namakkal	EMRS Sengarai	436
3	Tamil Nadu	Salem	EMRS Abinavam	480
4	Tamil Nadu	Salem	EMRS Yercaud	200
5	Tamil Nadu	The Nilgiris	EMRS Kodapmundu	328
6	Tamil Nadu	ThiruvannaMalai	EMRS Athipattu	411
7	Tamil Nadu	Tirupattur	EMRS Vishamangalam	359
8	Tamil Nadu	Villupuram (Kalakuruchi)	EMRS Vellimalai	480
	Total			2867

Number of beneficiaries covered during last five years under Pre and Post-matric scholarship schemes for Govt. of Tamil Nadu:

FinancialYear	Post-Matric Scholarship Scheme for ST students	Pre-Matric Scholarship Scheme for ST students
FY 2017-18	21605	12676
FY 2018-19	29622	12800
FY 2019-20	29478	13423
FY 2020-21	20324	14822
FY 2021-22	24387	16299

Annexure-II as referred to in reply to Part (a) and (b) of the Rajya Sabha Unstarred Question No. 2060 for answer on 03.08.2022 asked by Shri R. Girirajan regarding “Schemes implemented in Tamil Nadu”

(Rs. in lakh)

	2017-18		2018-19		2019-20		2020-21		2021-22	
Name of Scheme	Funds released	Utilization reported by the State	Funds released	Utilization reported by the State	Funds released	Utilization reported by the State	Funds released	Utilization reported by the State	Funds released	Utilization reported by the State
Grants under Article 275(1) of the Constitution of India	378.00	378.00	773.57	601.83	6356.07	3231.63	0.00*	--	0.00*	--
Eklavya Model Residential School (EMRS)	Upto the year 2019-20 funds for EMRS was also released under Article 275(1)						1215.00	236.00	1191.00	463.00
Pradhan Mantri Adarsh Gram Yojna (PMAAGY)	894.10	800.09	315.00	315.00	450.56	422.00	377.47	109.47	285.32	0.00
Pre-Matric Scholarship to ST Students	0.00	--	0.00	--	589.74	589.74	241.00	241.00	546.55	0.00
Post-Matric Scholarship to ST Students	2440.39	2440.39	3933.65	3933.65	5025.19	5025.19	3328.99	3328.99	4849.38	4849.38
Support to Tribal Research Institute (TRI)	133.20	34.69	177.25	34.75	0.00	--	0.00	--	135.09	18.19
Development of Particularly Vulnerable Tribal Groups (PVTGs)	1770.75	1750.75	0.00	--	819.48	390.58	551.08	336.70	1967.81	0.00

*No fund was released due to pending UC.

Note: -Apart from the schemes mentioned above, this Ministry is also implementing some other schemes across the country including Taimlnadu (i) National Fellowship and Scholarship for Higher Education of ST Students (ii) National Overseas Scholarship (NOS) to the ST Students for Studies Abroad (iii) Aid to Voluntary Organizations working for the welfare of Scheduled Tribes (iv) Venture Capital Fund (VCF) for Scheduled Tribes (v) Pradhan Mantri Jan JatiyaVikas Mission (PMJVM). Under these schemes, funds are are not released through State Government.
